

DIVISION BENCH
COURT - I

O-205

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/295(KB)2021
IA(I.B.C)/713(KB)2023, IA(I.B.C)/391(KB)2024,
IA(I.B.C)/715(KB)2023, IA(I.B.C)/226(KB)2023,
IA(I.B.C)/714(KB)2023, IA(I.B.C)/859(KB)2023,
IVN.P (IBC)/7(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI INFRASTRUCTURE FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Shwetank Ginodia, Adv.] For the Reserve bank of India

Mr. Anoop Rawat, Adv.] For UCO Bank, Axis Bank & Bank of Boroda
Mr. Saurav Panda, Adv.] in IA(I.B.C)/713(KB)2023&IA(I.B.C)/715(KB)2023
Mr. Vaijayant Paliwal, Adv.]
Mr. Deepanjan Dutta Roy, Adv.]
Mr. Arushi Chandra, Adv.]
Ms. Rashi Sharma, Adv.]
Ms. Sanjana Jha, Adv.]

Mr. Soumyajit Mishra, Adv.] For SIFL

Mr. Nimish Sharma, Adv.] for Vir Jai Khosla in IA(I.B.C)/713(KB)2023, 713,
] IA(I.B.C)/714(KB)2023, &IA(I.B.C)/715(KB)2023

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **19.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)